

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).
31831-31832/2013

RAM YASH

VERSUS

Petitioner(s)

STATE OF U.P & ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 28/03/2014 These Petitions were called on for hearing today.

For Petitioner(s) Mr. Pradeep Misra,Adv.

For Respondent(s) Mr. Purvish Jitendra Malkan,Adv.

Mr. Upendra Mishra,Adv.

Mr. Vinay Garg ,Adv.

UPON hearing counsel the Court made the following

O R D E R

The learned counsel for the petitioner and the learned counsel for the respondent Nos. 1, 2 and 5 are present.

The learned counsel for the appearing respondent No.1 seeks and is granted four weeks' time for filing the counter affidavit.

The learned counsel for the respondent No. 2 and 5 has stated that he will file the counter affidavit today itself.

Await the return of the service of notice already issued to the respondent No.3.

List on 21.7.2014.

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| (M.K. HANJURA)
|Registrar

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